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**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP No. .... 27/2001

Jagdish Narein Sharma Versus Union of India

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                        |
|---------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 18.1.2001     | <p>Mr. P.N.Jati, counsel for the applicant</p> <p>The learned counsel for the applicant seeks to withdraw this OA. In view of the submissions made before us, we dispose of this OA as withdrawn.</p> <div><div><p><i>Ran</i><br/><i>Ac 50</i></p></div><div><p><i>hups</i><br/>(A.P.NAGARATH)<br/>Adm. Member</p></div><div><p><i>Sufi</i><br/>(S.K.AGARWAL)<br/>Judl.Member</p></div></div> |